deals mainly with the protective aspects of soil conservation measures in the catchments of seven river valley projects so as to reduce the siltation rate in the reservoirs. The recommendations relate to: the steps for reduction of the rate of sedimentation, viz., undertaking of detailed survey, delineation of sediment sources by silt observations, interpretation of areial photographs, strengthening of soil conservation organisations in the States, enactment of necessary legislation, publicity, etc. The schemes are executed by the States under the Centrally sponsored programme of soil conservation in the catchments river valley projects. Detailed guidelines are given from time to time which broadly cover most of the recommendations. The individual commendations are under examination.

2. However, in regard to the improvement of yield or agricultural production from the "command" areas of river valley projects, it may be mentioned that the report of the Committee in question has not dealt with this particular aspect. The implementation of the soil conservation schemes would, however, prolong the lives of the reservoirs and thereby yield better agricultural results in the long run.

Speeches of Leaders of Political Parties

4984. SHRI D. R. PARMAR: Will the Minister of LAW be pleased to state:

- (a) whether it is a fact that the Chief Election Commissioner permitted the State Governments to keep records of the speeches made by the leaders of the Congress and non-Congress parties during the General Elections, 1967;
- (b) if so, whether the record of the speeches was considered authentic for the purposes of election petitions;
- (c) whether this record is available to any one who would desire to consult them;

- (d) whether it is also a fact that such records have been used solely for the benefit of the party in power in Gujarat State; and
- (e) if so, the reasons therefor?

 THE MINISTER OF LAW (SHRI GOVINDA MENON): (a) No, Sir.
 - (b) to (e). Does not arise.

जोधपुर में पानी के स्रोत

4984. क. श्री ओ०प्र० त्यागी: क्या खाद्य तथा कृषि मन्त्री वह बताने की कृपा करेंगे. कि:

- (क) क्या सरकार को पता है कि जोध-पुर से कुछ दूर ऐसे कुएं खोदे गए हैं, जिनमें पानी कभी भी समाप्त नहीं होगा भीर नलकूपों से पानी निकालने के बावजूद भी पानी के स्तर में कमी नहीं हुई है;
- (स) यदि हां, तो क्या इन जलमंडारों के सम्बन्ध में स्रोज करने का सरकार का विचार है; भौर
- (ग) क्या इस सम्बन्ध में **राजस्यान** सरकार को कोई निदेश दिये गये हैं?

खाद्य, कृषि, सामदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिवे) : (क) से (ग). राजस्थान स्चित किया है कि सरकार ने जोधपुर जिला में 3 कुएं 2 रनसी गांव में भीर एक पिचीयक में ऐसे पाए गए हैं जिनके भूमिगत जल स्रोत बड़े हैं। समन्वेषी नलकुप संगठन जो इस मन्त्रालय का एक प्रधीनस्य कार्यालय है, देश में भूमिगत जल की स्तोज में लगा हुआ है। जोषपुर जिलेके बरुन्दा क्षेत्र में भूमिगत जल स्रोतों की मौजूदगी के बारे में इस संगठन को पहले ही से मालुम है। समन्वेषी नलकूप संगठन को पहले ही मालम है। समन्वेषी नलकुप संगठन का विचार जोधपुर समेत पश्चिमी राजस्थान में संयुक्त राष्ट्र विकास कार्यक्रम के मन्तगत एक परियोजना में भमिगत जल मनमान सम्बन्धी भ्रध्ययन करने का है।